

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR VISHAL STRUCTURALS PRIVATE LIMITED**

Engaged in Engineering, Procurement and Construction (EPC) business
 Unit No. 701-706,7th Floor, Krishna- Govinda Tower Plot No.22-26, Sector 24, Vashi, Opp.
 Sanpada Railway Station, NAVI MUMBAI, Maharashtra, India, 400705
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VISHAL STRUCTURALS PRIVATE LIMITED (CIN: U28920MH1983PTC030252) PAN No. - AAACV1486A
2.	Address of the registered office	Unit No. 701-706,7th Floor, Krishna-Govinda Tower Plot No.22-26, Sector 24, Vashi, Opp. Sanpada, Railway Station, Navi Mumbai, Maharashtra, India, 400705
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Office premises no. 701 to 706 on 7th floor of Krishna Govinda tower on plot no. 22-26 sector 24, Vashi, near Sanpada railway station 3784 sq. feet (Super Built Up) Office premises no. 401, 404, 405 and 406 on 4th floor of Krishna Govinda tower on plot no. 22-26 sector 24, Vashi, near Sanpada railway station 1918 sq. feet (Super Built Up) Plot No. 45, MIDC Taloja (1000 sq. mtrs)
5.	Installed capacity of main products/ services	The Corporate Debtor was engaged in Engineering, Procurement, and Construction business. It was a qualified contractor for Maharatna Public Sector Units in the oil sector. It has executed projects for companies like HPCL, ONGC. Currently, there are no operations/ongoing projects in the company.
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Operations in the Financial Year ending March 2024 was INR 30,10,64,253/-
7.	Number of employees/ workmen	Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Expression of interest is being invited under two options; i. Corporate Debtor as a whole. OR ii. For one or more assets of the Corporate Debtor in terms of Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 i.e., Asset Wise Resolution. For further details, kindly refer to the detailed invitation of expression of interest (link given below). Please refer detailed invitation of expression of interest with details of assets of the Corporate Debtor, and relevant dates for subsequent events of the process, available at: www.ssarvi.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email Request to be sent on:- cirp.vishalstructurals@gmail.com Also available at – www.ssarvi.com
10.	Last date for receipt of expression of interest	26th May 2025
11.	Date of issue of provisional list of prospective resolution applicants	5th June 2025
12.	Last date for submission of objections to provisional list	10th June 2025
13.	Date of issue of final list of prospective resolution applicants	20th June 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants.	25th June 2025
15.	Last date for submission of resolution plans	25th July 2025
16.	Process email id to submit Expression of Interest	cirp.vishalstructurals@gmail.com

Note: The information mentioned herein is based on the current information available with the Resolution Professional as of now. Any additional information received by the Resolution Professional will be updated from time-to-time to persons making request for the same through email on the Email ID mentioned against Sr. No. 9

CA Prashant Jain

Resolution Professional in the matter of Vishal Structurals Private Limited

Registration Number: IBBI/IPA-001/IP-P01368/2018-19/12131

A-501, Shanti Heights, Plot No, 2,3,9b/10, Sector 11,

Koparkharine, Navi Mumbai - 400709, MH.

Date: 12th May 2025

Place: Mumbai

8X18_MUMBAI

COMPANY CURRENTLY SOURCES FOUR REBADGED MODELS FROM MARUTI

Toyota may face supply bump as Maruti exports rise

NITIN KUMAR
New Delhi, May 11

TOYOTA KIRLOSKAR MOTOR'S rapid growth through rebadged Maruti Suzuki models may slow down, as Maruti is unlikely to significantly increase supplies to its alliance partner. According to industry executives, while Toyota is seeing robust demand for these models, Maruti's growing export commitments could constrain further allocations.

"Maruti is already exporting its vehicles to markets like Africa, Japan and other countries, so a significant increase in volumes to Toyota may not be feasible," said a senior industry executive. Although Maruti may raise supplies modestly in the ongoing financial year, the uptick is expected to be limited, the executive added.

Toyota currently sources four rebadged models from Maruti — the Glanza, Urban Cruiser Taisor, Rumion, and

Toyota sold 309,230 units in FY25, of which 160,514 were rebadged Maruti models

Urban Cruiser Hyryder, based on the Baleno, Fronx, Eriga, and Grand Vitara, respectively. These rebadged models accounted for 52% of Toyota's total domestic sales in FY25, up from 44% in FY24, according to data from the Society of Indian Auto-

mobile Manufacturers (SIAM) and company filings.

Toyota sold 309,230 units in FY25, of which 160,514 were rebadged Maruti models. However, Maruti supplied only 106,422 vehicles to Toyota while selling 648,297 units of its original versions in the domestic market. The supply constraint has meant that for every four cars Maruti sells, Toyota manages to sell just one rebadged version.

Saharsh Damani, CEO of the

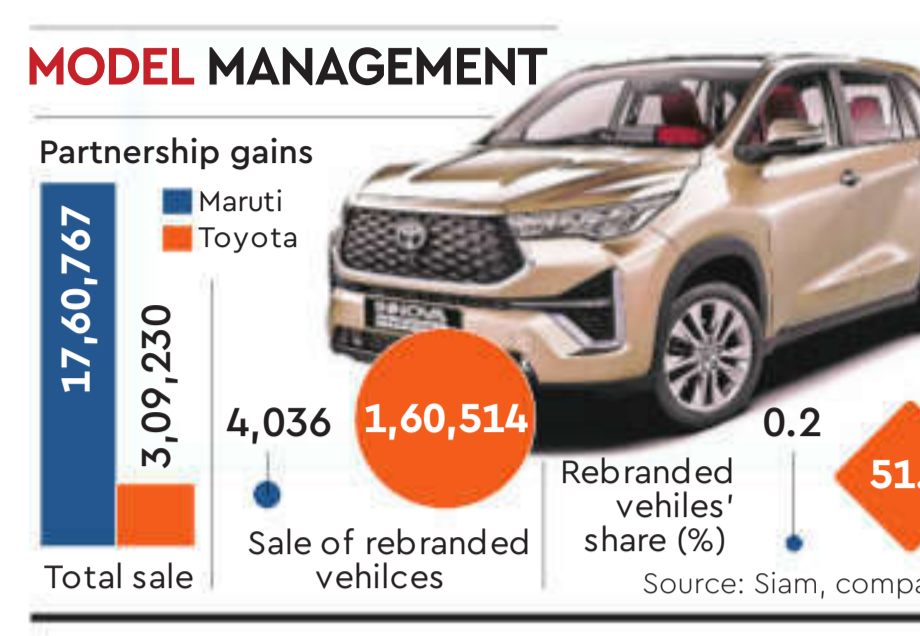
Federation of Automobile Dealers Associations (FADA), said the demand for Toyota's rebadged models remains high, but "the company can only sell what it receives".

A query sent to both Toyota and Maruti regarding their vehicle-sharing arrangement and supply plans remained unanswered till the time of going to the press.

The rebadging arrangement, in place since June 2019, has been a game-changer for

Toyota in India. Starting with the Glanza, Toyota has since added three more Maruti-based models, helping it rebuild momentum in a highly competitive market.

In contrast, Maruti has seen limited domestic gains from the partnership, with just one rebadged Toyota model, the Invicto, sold under its badge. Only 4,036 units of the Invicto were sold in FY25, compared to Toyota's 62,794 units of the original Innova Hycross.



FROM PAGE 1

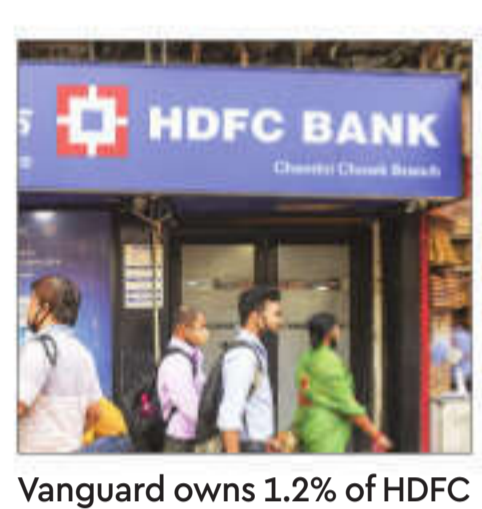
Vanguard strikes gold with contra bets in India

IT ALSO INCREASED the portfolio holdings in Hindustan Construction Company, Va Tech Wabag, Samman Capital and Zee Entertainment. Among its largest holdings in the portfolio are HDFC Bank, Infosys and Axis Bank. It owns 1.2% of HDFC Bank worth ₹15,431 crore, 2.6% stake in Infosys worth ₹14,260 crore and 1.1% of Axis Bank worth ₹3,814 crore.

Its India assets under management was just ₹5,433 crore in end-December 2015 which rose to ₹43,047 crore by 2025 March-end. What is interesting is that the fund house's AUM took a 19% hit between December 2024 and March 2025 when India's broader markets corrected sharply. That is, the Sensex was marginally down 0.93% while BSE Midcap and Smallcap Index fell 10.58% and 15.48%, respectively between December 2024 and March 2025.

An email query sent to the fund house was unanswered. Vanguard, founded in 1975 by John Bogle, is the world's second-biggest fund house after Blackrock with assets of \$10.4 trillion as of January 2025. It is known for its exchange traded funds, mutual fund schemes and brokerage services. In mid 2024, it appointed Salim Ramji, a BlackRock veteran as its CEO.

The fund house offers two classes of funds: investor shares



Vanguard owns 1.2% of HDFC Bank worth ₹15,431 crore

and admiral shares. The latter has lower expense ratios and higher investment thresholds. The Vanguard FTSE Emerging Markets (EM) Fund is a passive ETF in a diversified Emerging Markets fund with an expense ratio of 0.07%. Its current net asset value is \$46. The fund's largest exposure is in China, Brazil, Taiwan and South Africa, as per the index's portfolio. The fund's net portfolio size is \$112 billion as of March 2025.

The Vanguard Emerging Markets Select Stock Fund is an actively managed international fund. It seeks a minimum investment of \$3,000 at unit value of 22.7. Its expense ratio is 0.75% and YTD return is 7.51%. The latter fund is managed by Boston based Wellington Management Company, Scotland based Baillie Gifford Overseas and New York-based Pzena Investment Management.

Jindal Stainless eyeing ₹40K-cr Maha facility

JINDAL STAINLESS IS "serious about Maharashtra" and is engaged in discussions with the state government to acquire a land parcel for its proposed ₹40,000-crore stainless steel manufacturing facility, its MD Abhyuday Jindal said.

Jindal Stainless has a capacity of 3 million tonnes per annum at its two plants in Hisar (Haryana) and Jajpur (Odisha). It is in the process of ramping up capacity to 4.2 MT by FY27.

"We are very serious about the investment. Currently, we

are in discussions with the state government for acquisition of land," Jindal told PTI. He made the remarks in reply to a question seeking an update on the agreement signed with the Maharashtra government in March this year.

Jindal said capex for FY26 has been fixed at ₹2,700 crore, which includes ₹1,000 crore spillover of FY25. In FY25 capex guidance was ₹5,500 crore but it translated into ₹4,500 crore. So, the remaining has been added to FY26. —PTI

STATE BANK OF INDIA
Regd. Office: State Bank Bhavan, Corporate Centre, Madame Cama Road, Mumbai, Maharashtra, 400021
Branch Address: SAM Branch II (Hyderabad), D No 3-4, 101/3A, 1st Floor, Computer Amenity Center, TSRTC Bus stand, Kachiguda, Hyderabad - 500027

INVITATION FOR EXPRESSION OF INTEREST FOR THE SUBSTITUTION OF CONCESSIONAIRE IN A DBFO ANNUITY BASIS ROAD PROJECT (CONSTRUCTION IN PROGRESS) IN THE STATE OF BIHAR

A special purpose vehicle ("Concessionaire") was awarded the concession for four lining of a road project in the State of Bihar, developed on design, build, finance, operate, and transfer ("DBFO") on an Annuity basis ("Project") by the National Highway Authority of India ("Authority").

For resolution of stress in the Concessionaire, State Bank of India ("SBI") on behalf of the consortium of lenders (collectively, the "Lenders"), has decided to undertake a transparent bidding process for identification of an eligible entity (the "Bid Process"), having requisite technical and financial capacity ("Selectee"), to substitute the Concessionaire for the residual period of the original concession, for undertaking the balance works and for settlement of outstanding dues of the Lenders, in accordance with the terms and conditions specified in the document inviting bids ("Bid Process Document") and the concession agreement.

In this regard, BOB Capital Markets Limited ("BOBCAPS") has been appointed as the process advisor ("Process Advisor") for advising the Lenders in connection with the Bid Process incidental matters and concluding the Bid Process.

SBI, on behalf of the Lenders, hereby invites expression of interest (the "EOI") from interested bidders (consortium of bidders having requisite technical and financial capacity, substantially in the format(s) stipulated in the Bid Process Document ("EOI Documents"), issued by SBI and BOBCAPS (each such entry being an "Interested Party(ies)"), as may be acceptable to the Lenders and the Authority, for substituting the Concessionaire in the Project. The Substitution of Concessionaire is on "As is where is", "as is what is", "as is how is", "whatever there is" and "without recourse" basis to the Lenders and/or BOBCAPS.

For brief details of the Project, format of the EOI & documents and any further information and updates, the Interested Parties may refer to the websites of State Bank of India (<https://bank.sbi/web/sbi-in-the-news/announcements-notices/sarfas-and-others>) and/or BOBCAPS (<https://www.bobcaps.in/lenders>). For any amendment/modification to the Bid Process Document, EOI Documents and/or the Bid Process, including further updates in relation to the proposed transaction, please visit the above-mentioned websites on a regular basis.

Any Interested Party may submit the EOI vide email to projectroad@bobcaps.in and agm2others2.sarfas@sbi.co.in along with a hardcopy within 2 (two) working days of the email, by either hand delivery, post or courier (at risk and cost of the Interested Party) in a sealed envelope with the transcript - "Expression of Interest for Substitution of Concessionaire undertaking road work in Bihar" - to "KKA - Assistant General Manager, AMT II GM III (Sector), Stressed Asset Resolution Group (SARG) at State Bank of India, Corporate Centre, 21st Floor, E Wing, Maker Tower, Cuffe Parade, Mumbai 400 005".

BOBCAPS
BOB Capital Markets Limited
Registered Office: 1704, B Wing, 17th Floor, Parinee Crescenzco, Plot No.C-38/39, G Block, Bandra Kurla Complex, Bandra (E), Mumbai - 400 051. CIN: U65999MH1996GOI098009

In case of any clarifications, please contact the following:

Contact Persons	Telephone Number	E-mail ID
Mr. Vinay Thirवाल (BOBCAPS)	+91 9820146186	projectroad@bobcaps.in
Mr. Manish Shekh (BOBCAPS)	+91 9867939303	

Disclaimer: This advertisement does not constitute and will not be deemed to constitute any commitment on the part of SBI or the Lenders and/or BOBCAPS to accept or reject any bid or to award or to select a Selectee. SBI, the Lenders and BOBCAPS reserve the right to withdraw from/ suspend/ amend the Bid Process or any part thereof, to accept or reject any bid offers, at any stage of the Bid Process and/or modify the Bid Process or any part thereof or to vary any terms without assigning any reasons, without any liability. This is not an offer document. The issue of the Bid Process Document shall not imply that SBI and/or Lenders and/or BOBCAPS is bound to select the Selectee. SBI and/or Lenders and/or BOBCAPS will not be liable in any manner whatsoever for any costs and expenses incurred by the bidders/Interested Parties, in relation to the transaction contemplated herein and/or in the Bid Process Document. This advertisement is subject to disclaimers and limitation specified in the Bid Process Document.

Date: May 12, 2025
Place: Mumbai
Authorized Signatory for State Bank of India

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VISHAL STRUCTURALS PRIVATE LIMITED
Engaged in Engineering, Procurement and Construction (EPC) business
Unit No. 701-706, 7th Floor, Krishna-Govinda Tower Plot No.22-26, Sector 24, Vashi, Opp. Sanpada Railway Station, NAVI MUMBAI, Maharashtra, India, 400705
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LPP No. VISHAL STRUCTURALS PRIVATE LIMITED (CIN: U28290MH1983PTC030252) PAN No. -AAACV1486A
2.	Address of the registered office Unit No. 701-706, 7th Floor, Krishna-Govinda Tower Plot No.22-26, Sector 24, Vashi, Opp. Sanpada, Railway Station, Navi Mumbai, Maharashtra, India, 400705
3.	URL of website NA
4.	Details of place where majority of fixed assets are located Office premises no. 701 to 706 on 7th floor of Krishna Govinda tower on plot no. 22-26 sector 24, Vashi, near Sanpada railway station 3784 sq. feet (Super Built Up) Office premises no. 401, 404, 405 and 406 on 4th floor of Krishna Govinda tower on plot no. 22-26 sector 24, Vashi, near Sanpada railway station 1918 sq. feet (Super Built Up) Plot No. 45, MIDC Talaja (1000 sq. mtrs)
5.	Installed capacity of main products/ services The Corporate Debtor was engaged in Engineering, Procurement, and Construction business. It was a qualified contractor for Maharashtra Public Sector Units in the oil sector. It has executed projects for companies like HPCL, ONGC. Currently, there are no operations/ongoing projects in the company.
6.	Quantity and value of main products/ services sold in last financial year Revenue from Operations in the Financial Year ending March 2024 was INR 30,10,64,253/-
7.	Number of employees/ workmen Nil (No employees working currently)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Expression of interest is being invited under two options: i. Corporate Debtor as a whole. OR ii. For one or more assets of the Corporate Debtor in terms of Regulation 36B(6A) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 i.e. Asset Wise Resolution. For further details, kindly refer to the detailed invitation of expression of interest (link given below). Please refer detailed invitation of expression of interest with details of assets of the Corporate Debtor, and relevant dates for subsequent events of the process, available at www.ssarvi.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Email Request to be sent on - cirp.vishalstructurals@gmail.com Also available at - www.ssarvi.com
10.	Last date for receipt of expression of interest 26th May 2025
11.	Date of issue of provisional list of prospective resolution applicants 5th June 2025
12.	Last date for submission of objections to provisional list 10th June 2025
13.	Date of issue of final list of prospective resolution applicants 20th June 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. 25th June 2025
15.	Last date for submission of resolution plans 25th July 2025
16.	Process email id to submit Expression of Interest cirp.vishalstructurals@gmail.com

Note: The information mentioned herein is based on the current information available with the Resolution Professional as of now. Any additional information received by the Resolution Professional will be updated from time-to-time to persons making request for the same through email on the Email ID mentioned against Sr. No. 9

Date: 12th May 2025
Place: Mumbai

CA Prashant Jain
Registration Number: BBBI/04/01/PP-P/1368/2018/012131
A-501, Shanti Heights, Plot No. 2,3,9b/10, Sector 11, Koparkharne, Navi Mumbai - 400709, MH.

India-Pak tensions rock hospitality business

THE 74-MATCH TOURNAMENT was to take place across 13 venues – Mumbai, Ahmedabad, Hyderabad, Visakhapatnam, Chandigarh, Delhi, Bengaluru, Guwahati, Jaipur, Lucknow, Chennai, Kolkata and Dharamsala. The match between Punjab Kings and Delhi Capital being held in Dharamsala last week was called off. Later, the BCCI decided to suspend the tournament for a week.

Hotels have now started taking measures to protect margins in the light of declining business.

"Late last week, multiple hotels held top-level meetings to decide on measures to control costs as business dwindles. Some of them are expected to effect a hiring freeze, minimising even gig hiring for now and control HLP (heating, lighting and power) costs by optimising occupancy at their properties," an executive with a 5-star chain said.

Optimising occupancy would mean giving out reservations on specific floors to ensure consumption of less electricity and power.

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED
HAD BEEN OPERATING AS A SPECIAL PURPOSE VEHICLE (SPV) IN CONSTRUCTION SERVICES PRIMARILY AT BHUBANESHWAR, ODISHA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LPP No. Bhubaneswar Expressways Private Limited CIN : U45200DL2010PTC205121
2.	Address of the registered office Registered Office: 3-427, 2nd Floor, Ramphal Chowk, Palam Extn., Sector-7, Dwarka, New Delhi - 110075 Former Registered Office: Shop No.-119, First Floor, Sector-7 LSC-III, Vardhman Star City Mall, Dwarka, New Delhi - 110077 https://www.bhep.in/ Raigarh, Maharashtra
3.	URL of website Not Applicable
4.	Details of place where majority of fixed assets are located NA
5.	Installed capacity of main products/ services Not Applicable
6.	Quantity and value of main products/ services sold in last financial year Not Applicable
7.	Number of employees/ workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: For financials of previous years - https://drive.google.com/drive/folders/1Jh7hXutnKGC8RkoMaB8QZrbJis3eu5G2u5z?drive_link For process related documents - https://www.bhep.in/ For process related documents - https://www.bhep.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: For process related documents - https://www.bhep.in/ (Document Title: Detailed Invitation for Expression of Interest)
10.	Last date for receipt of expression of interest 27/05/2025, Tuesday
11.	Date of issue of provisional list of prospective resolution applicants 06/06/2025, Friday
12.	Last date for submission of objections to provisional list 11/06/2025, Wednesday
13.	Date of issue of final list of prospective resolution applicants 21/06/2025, Saturday
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. 06/06/2025, Friday
15.	Last date for submission of resolution plans 07/07/2025; Monday subject to grant of necessary extension of time by Hon'ble Adjudicating Authority under section 12(3) of the Code
16.	Process email id to submit Expression of Interest bepl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME. Not Registered

Date: 12.05.2025
Place: New Delhi

CA Monika Agarwal
Resolution Professional
For Bhubaneswar Expressways Private Limited (under CIRP)
IBBI Registration No: IBBI/IPA-001/PP-P/137/2018-19/11866
AFA valid upto: 31.12.2025
IBBI Registered Address: 205, Chhara Complex, 8, Preet Vihar, Community Centre, New Delhi bepl.cirp@gmail.com (process specific)
caomonika.agarwal@gmail.com (registered with IBBI)

Nippon India Mutual Fund
Wealth sets you free

Nippon Life India Asset Management Limited
(CIN - L65910MH1995PLC220793)
Registered Office: 4th Floor, Tower A, Peninsula Business Park, Ganapatrao Kadam Marg, Lower Parel (W), Mumbai - 400 013. Tel No. +91 022 6808 7000
Fax No. +91 022 6808 7097 • mf.nipponindiaim.com

Record Date May 14, 2025#

NOTICE NO. 17

Notice is hereby given that the Trustee of Nippon India Mutual Fund ("NIMF") has approved the following Distribution on the face value of Rs. 10/- per unit under Income Distribution Cum Capital Withdrawal (IDCW) option of the undernoted scheme of NIMF, with May 14, 2025 as the record date:

Name of the Scheme(s)	Amount of Distribution (₹ per unit)*	NAV as on May 09, 2025 (₹ per unit)
Nippon India Balanced Advantage Fund - IDCW Option	0.2200	32.5340
Nippon India Balanced Advantage Fund - Direct Plan - IDCW Option		45.2105

*Income distribution will be done, net of tax deducted at source, as applicable.
#or the immediately following Business Day if that day is a non-business day

Pursuant to payment of dividend/IDCW, the NAV of the Scheme will fall to the extent of payout, and statutory levy, if any. The IDCW payout will be to the extent of above mentioned Distribution amount per unit or to the extent of available distributable surplus, as on the Record Date mentioned above, whichever is lower.

For units in demat form : IDCW will be paid to those Unitholders/Beneficial Owners whose names appear in the statement of beneficial owners maintained by the Depositories under the IDCW Plan/Option of the Scheme as on record date.

All unit holders under the IDCW Plan/Option of the above mentioned scheme, whose names appear on the register of unit holders on the aforesaid record date, will be entitled to receive the IDCW.

For Nippon Life India Asset Management Limited
(Asset Management Company for Nippon India Mutual Fund)
Sd/-
Authorised Signatory

Mumbai
May 11, 2025

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

smc
moneysense. be wise.

SMC GLOBAL SECURITIES LIMITED
(CIN : L74899DL1994PLC063609)
Regd. Office: 11/6-B, Shanti Chamber, Pusa Road, New Delhi-110005
Phone No : 011-30111000 | E-mail : smc@smcindiaonline.com | website : www.smcindiaonline.com

Extract of consolidated financial results for the quarter and year ended March 31, 2025

(₹ in Lakhs except otherwise stated)

Sr. No.	Particulars	CONSOLIDATED				
		Quarter Ended		Year Ended		
		March 31, 2025 (Audited)#	December 31, 2024 (Unaudited)	March 31, 2024 (Audited)#	March 31, 2025 (Audited)	March 31, 2024 (Audited)
1.	Total Revenue from operations	42,146.57	45,546.61	50,941.94	1,77,574.15	1,63,840.87
2.	Net Profit for the period (before Tax and Exceptional Items)	613.73	5,580.30	8,534.58	19,203.33	24,449.38
3.	Net Profit for the period before Tax (after Exceptional Items)	613.73	5,580.30	8,534.58	19,203.33	24,449.38
4.	Net Profit for the period after Tax (after Exceptional Items)	408.77	4,386.96	6,623.79	14,681.16	18,827.65
5.	Total Comprehensive Income for the period (Comprising Profit (after tax) and Other Comprehensive Income (after tax))	293.34	4,566.87	6,591.18	14,768.30	18,909.73
6.	Paid Up Equity Share Capital (Face Value of ₹ 2 each)	2,094.00	2,094.00	2,094.00	2,094.00	2,094.00
7.	Other equity				1,19,623.13	1,07,478.71
8.	Earnings per share (EPS) (in ₹) (not annualised except for the year ended March 31) Basic & Diluted EPS	0.36	4.17	6.30	13.92	17.89

Refer Note no.5

Notes:

- These consolidated financial results for the quarter and year ended March 31, 2025 of SMC Global Securities Limited ("Parent Company") and its subsidiaries (together referred as "Group") and Joint Venture have been reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company at its meeting held on Sunday, the 11th May, 2025. The results for the year ended March 31, 2025 have been audited by the Statutory Auditors, P.C. Bindal & Company, Chartered Accountants.
- The above is the extract of the detailed format of quarterly and year ended financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulation, 2015. The full format of the quarter ended financial results are available on the Investor Corner Section of our website www.smcindiaonline.com.
- These consolidated financial results have been prepared in accordance with the Indian Accounting Standards ("Ind AS") prescribed under Section 133 of the Companies Act, 2013 read with Companies (Indian Accounting Standards) Rules, 2015, as amended from time to time.
- The Board has proposed and recommended final dividend for FY 2024-25 @60% i.e. ₹ 1.20 per equity shares of the face value of ₹2/- each amounting to ₹ 1,256.40 lakhs to its equity shareholders (subject to approval of the shareholders in the ensuing Annual General Meeting) in addition to interim dividend @60% paid during the FY 2024-25, this makes the total dividend @120% i.e. ₹ 2.40 per equity share.
- The figures for the quarter ended March 31, 2025, and March 31, 2024 are the balancing figures between audited figures in respect of the full financial year and the published year to date figures up to the end of third quarter of the respective financial year, which were subjected to limited review.
- Additional information on standalone financial results is as follows

Particulars	Quarter Ended		Year Ended		
	March 31, 2025 (Audited)#	December 31, 2024 (Unaudited)	March 31, 2024 (Audited)#	March 31, 2025 (Audited)	March 31, 2024 (Audited)
Total revenue from operations	19,902.93	22,282.22	25,015.80	92,429.19	85,315.07
Profit before tax for the period	749.08	2,022.02	5,310.26	13,117.09	17,994.20
Profit after tax for the period	861.20	1,551.89	3,932.54	10,526.14	14,102.56

Place : New Delhi
Date : May 11, 2025

Sd/-
S. C. AGGARWAL
(Chairman & Managing Director)
(DIN : 00003267)

Sd/-
MAHESH C. GUPTA
(Vice Chairman & Managing Director)
(DIN : 00003082)

Sd/-
VINOD KUMAR JAMAR
(President & Group CFO)

कॅनडामधील भारतदूते जस्टिन टुडो यांचे पर्व संपुष्टात येऊन मार्क कार्नी यांच्या युगाचा आरंभ झाला आहे. नुकत्याच पार पडलेल्या निवडणुकांमधून कार्नीची पंतप्रधानपदी वर्षा लागणार हे निश्चित झाले आहे. ट्रम्प यांच्या टॅरिफ युद्धाने आणि वारंवार कॅनडाला अमेरिकेचे ५१वे राज्य बनवण्याच्या विधानामुळे कॅनडाच्या जनतेत असुरक्षिततेची भावना निर्माण झाली होती. जनतेच्या या मनोवृत्तीचे अचूक आकलन करून कार्नी यांनी केवळ दीड महिन्यांच्या कार्यकाळात देशात राष्ट्रवादाची लाट निर्माण केली आणि लिबरल पक्षाला विजयश्री मिळवून दिली. कार्नीच्या विजयामुळे भारत-कॅनडा संबंध पूर्ववत होण्याच्या आशा पल्लवित झाल्या आहेत.

कार्नीचा कॅनडा आणि भारत

आंतरराष्ट्रीय पटलावर गेल्या काही वर्षांमध्ये भारताच्या विकासायंत्रेला खिळ घालण्यासाठी विविध प्रकारची षडयंत्रे रचली जातात दिसून आली आहेत. आशिया खंडात चीनकडून चहूबाजूंनी भारताला घेरण्याचा प्रयत्न हा एक भाग झाला; पण अगदी अमेरिकेपासून ते अन्य पश्चिमी जगातील राष्ट्रांपर्यंत अनेक घटकांकडून भारताची कोंडी करण्याचे प्रयत्न झाले आणि सुरुही आहेत. माग ते अगदी कोविड काळात न्यूयॉर्क टाईम्ससारख्या प्रख्यात दैनिकाच्या माध्यमातून भारताची प्रतिमा बदमान करण्याचा प्रयत्न असो किंवा अमेरिकेतील मानवाधिकार संघटनांच्या अहवालात भारताला जाणीवपूर्वक खालचा क्रमांक देणे असो; या सर्वांमध्ये कडी केली होती ती म्हणजे कॅनडाचे माजी पंतप्रधान जस्टिन टुडो यांनी. एका खलिस्तानी दहशतवाद्याच्या हत्येबाबत भारताला आरोपीच्या प्रत्येका उभे करताना कॅनडाच्या पंतप्रधानांनी तेथील संसदेत कसल्याही पुराव्याअभावी बेफुट विधाने केली होती. इतकेच नव्हे तर केंद्रीय गृहमंत्री अमित शहा यांच्यासह काही प्रमुख अधिकाऱ्यांचा नामोल्लेख या प्रकरणात टुडोंनी केला. भारताचा तिरंगा जाळण्यापासून ते भारतीय पंतप्रधानांवर जहरी टीका करण्यापर्यंत अनेक घटना मागील काळात पाहायला मिळाल्या. त्यातून भारत-कॅनडा संबंधांमध्ये कमालीचे वितुष्ट निर्माण झाले.

आरोपांचा ठामपणे निषेध केला होता. पण टुडोंची बेतालशाही कायम राहिली. या पार्श्वभूमीवर टुडोपूर्वाचा अस्त होऊन कार्नी यांचे पुन्हा सत्तेवर येणे हे दोन्ही देशांतील संबंध सुधारण्याच्या दृष्टीने पडलेले एक मोठे पाऊल म्हणावे लागेल. आपल्या पूर्वसुरीपेक्षा वेगळे असणारे कार्नी आंतरराष्ट्रीय पातळीवर सन्मानित आर्थिक तज्ञ आहेत. अत्यंत व्यवहार्यवादी राजकारणी आणि संतुलित वक्तृत्व करणारे नेते म्हणून त्यांची ओळख आहे. निवडणुके काळात त्यांच्या 'मजबूत कॅनडा, मुक्त कॅनडा' या घोषणेने जनतेत चांगली पकड मिळवली. ट्रम्प यांच्या टॅरिफ युद्धाने आणि वारंवार कॅनडाला अमेरिकेचे ५१वे राज्य बनवण्याच्या विधानामुळे कॅनडाच्या जनतेत असुरक्षिततेची भावना निर्माण झाली होती. जनतेच्या या मनोवृत्तीचे अचूक आकलन करून कार्नी यांनी आपली निवडणूक रणनीती आखली आणि हे मुद्दे प्रभावीपणे मांडत पक्षाला पुन्हा सत्तेत आणले.

केवळ दीड महिन्यांच्या कार्यकाळात, कार्नी यांनी देशात राष्ट्रवादाची लाट निर्माण केली आणि लिबरल पक्षाला विजयश्री मिळवून दिली. वास्तविक, जनमत चाचण्यांमध्ये लिबरल पक्ष पिछाडीवर होता. पण कार्नी यांच्या ठाम भूमिकांमुळे, लिबरल पक्षाने सलग चौथ्यांदा सत्ता मिळवली आहे. या निवडणुकांमध्ये मार्क कार्नी यांनी कॅनडाला मजबूत करण्यासाठी आंतरराष्ट्रीय पातळीवर प्रस्थापित करण्याची गरज असल्याचा मुद्दा प्रकर्षाने मांडला होता. त्यामुळे त्यांची निवड भारतासाठी महत्त्वपूर्ण आहे. यशस्वी केंद्रीय बँकर आणि अनुभवी गुंतवणूकदार असणाऱ्या कार्नी यांना भारतीय बाजारपेठेशी अधिक चांगले संबंध निर्माण करायचे आहेत. त्यामुळे त्यांचे पुनरागमन

आणि भारतविरोधी तत्वांमध्ये झालेली घट यांमुळे कॅनडासोबतच्या व्यापार चर्चा नव्याने सुरु होणे, विद्यार्थ्यांसाठी वीजा सुविधा वाढवणे आणि स्थलांतर धोरणांमध्ये स्थैर्य निर्माण होण्याची आशा निर्माण झाली आहे. पंतप्रधान नरेंद्र मोंदी यांनी त्यांना दिलेल्या शुभेच्छांमध्ये मजबूत भागीदारीबाबत भारताची तयारी दिसून येते. कॅनडामध्ये सुमारे २८ लाख भारतीय आणि भारतीय मूळ असलेले लोक वास्तव्यास आहेत. काही जण तात्पुरत्या नोकऱ्यांमध्ये तर काही विद्यार्थी आहेत. यापैकी अनेक जण कॅनडाचे कायमस्वरूपी नागरिक बनले आहेत. कॅनडामध्ये सध्या सुमारे ४.२७ लाख भारतीय विद्यार्थी आहेत, जे तेथील शिक्षण व्यवस्था आणि रोजगार क्षेत्रात महत्त्वाची भूमिका बजावत आहेत. गेल्या काही वर्षांत दोन्ही देशांमधील तणावामुळे हजारां भारतीय विद्यार्थी आणि स्थलांतरितांचे भवितव्य प्रभावित झाले होते. वीजा प्रक्रियेत विलंब, शिक्षणानंतरच्या रोजगाराबाबत चिंता आणि संभाव्य तणावपूर्ण वातावरणामुळे या प्रतिमा धूसर झाली होती. सध्याच्या परिस्थितीत कार्नी प्रशासनाचे या वर्गासाठी तातडीने उपाययोजना करणे गरजेचे आहे. याचे कारण हा वर्ग कॅनडाच्या अर्थव्यवस्थेला अजवाबही डोलसंचे योगदान देतो आणि कुशल मनुष्यबळाची उणीव दूर करते. भारतातही टुडो काळातील कटुतेला मागे टाकून नव्या संबंधांसाठी सहकार्याची भूमिका घ्यायला हवी. कार्नी प्रशासन खालिस्तानी अतिरेकी व स्थलांतरासंदर्भातील कट्टर विचारसरणी यासारख्या

संवेदनशील मुद्द्यांवर किंवा प्रभावीपणे काम करते याचा वेध घेऊन भारताने आपली पुढील रणनीती ठरवायला हवी. कार्नी यांच्या विजयामुळे भारत-कॅनडा संबंधांतील तणावाचा बर्फ वितळण्यास सुरुवात होईल, आणि विश्वासाच्या दिशेने वाटचाल होईल, अशी आशा आहे. त्यांच्या मते, जागतिक अस्थिर अर्थव्यवस्थेच्या काळात भारत आणि कॅनडा महत्त्वपूर्ण भूमिका बजावू शकतात. माजी बँकर असलेल्या कार्नी यांनी परस्पर सन्मानाने दोन्ही देशातील संबंध पुन्हा प्रस्थापित करण्याचा प्रयत्न केला जाईल, असे म्हटले असल्याने बदलासाठीची पायवाट



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कार्नी यांच्या विजयामुळे भारत-कॅनडा संबंधांतील तणावाचा बर्फ वितळण्यास सुरुवात होईल, आणि विश्वासाच्या दिशेने वाटचाल होईल, अशी आशा आहे. त्यांच्या मते, जागतिक अस्थिर अर्थव्यवस्थेच्या काळात भारत आणि कॅनडा महत्त्वपूर्ण भूमिका बजावू शकतात. माजी बँकर असलेल्या कार्नी यांनी परस्पर सन्मानाने दोन्ही देशातील संबंध पुन्हा प्रस्थापित करण्याचा प्रयत्न केला जाईल, असे म्हटले असल्याने बदलासाठीची पायवाट

नवघरमध्ये उभारला जातोय चिमाजी अप्पांचा भव्य पुतळा

वसई नगरपरिषदेतर्फे बनविण्यात आलेल्या नवघर पूर्व येथील उद्यानात नरवीर चिमाजी अप्पांचा पूर्णांकृती ब्राँझचा पुतळा उभारला जात आहे. या पुतळ्यासाठी २ कोटी ९३ लाख रुपये खर्च केले जाणार आहेत. माजी महापौर नारायण मानकर व माजी स्थायी समिती सभापती संदेश जाधव यांच्या पाठपुराव्यातून वसई-विरार महापालिकेतर्फे हा चिमाजी अप्पांचा पूर्णांकृती ब्राँझचा (पितळेचा) पुतळा उभारण्यात येत आहे. २ कोटी ९३ लाख रुपयांच्या

या पुतळ्याच्या कामात सुसज लाँग, बगीचा फाऊंटन, विद्युत् रोषणाई, टॉयलेट, सुरक्षा रक्षक केबिन इत्यादी कामांचा समावेश आहे. या योजनेस आता गती आली आहे. तत्कालीन आमदार हितेंद्र ठाकूर व क्षितीज ठाकूर यांच्या सूचनेनुसार स्वागत उद्यानात चिमाजी अप्पांचा पूर्णांकृती पुतळा उभारण्यात यावा, असा आग्रह नारायण मानकर यांनी धरला होता. त्यानंतर या पुतळ्याच्या कामाला मंजुरी मिळाली होती. एप्रिल २०२४ मध्ये या कामाचे भूमिपूजन माजी आमदार क्षितीज ठाकूर यांच्या हस्ते करून प्रत्यक्ष कामाला सुरुवात करण्यात आली आहे.



पाकिस्तानचे नाव नकाशातून काढणार

पाकिस्तान देशातील स्थानिकांवर हल्ला करण्याचा प्रयत्न केला. पाकिस्तानकडून वारंवार असे प्रकार केले जात आहेत. त्यांनी यापूर्वीही असे हल्ले केले आहेत. भारतीय लष्कराने त्यांना चोख पाकच्या नकाशातून काढून टाकणार असा इशारा उपमुख्यमंत्री एकनाथ शिंदे यांनी दिला. एकनाथ शिंदे म्हणाले की, पंतप्रधान नरेंद्र मोदी यांनी काल पाकिस्तानला सुधारण्यासाठी संधी दिली. पण पाकिस्तान कधीच सुधारणार नाही.

उपमुख्यमंत्री एकनाथ शिंदे यांच्या इशारावर पाकिस्तानचे नाव नकाशातून काढून टाकणार असा इशारा देण्यात आला. पाकिस्तानचे नाव नकाशातून काढून टाकणार असा इशारा देण्यात आला. पाकिस्तानचे नाव नकाशातून काढून टाकणार असा इशारा देण्यात आला.

उजैनला निघालेल्या ट्रॅव्हल्सचा अपघात! ३ जणांचा मृत्यू

उजैनला निघालेल्या मिनी ट्रॅव्हल्सने काल रात्री लोणं-सातारा रस्त्यावर ट्रकला धडक दिली. या अपघातात तिघांचा मृत्यू झाला असून ८ जण जखमी झाले. जखमींवर सातारा जिल्हा रुग्णालयात उपचार करण्यात आले. इचलकरंजीहून उजैनला देवदर्शनासाठी निघालेली मिनी ट्रॅव्हल्सने लोणं-सातारा रस्त्यावर ट्रकला धडक दिली. अपघातात ट्रॅव्हल्स चालक सलमान सय्यद, एक महिला रजनी दुर्गुळे यांचा जागीच मृत्यू झाला. तर एक महिलाचा उपचारादरम्यान मृत्यू झाला. अपघातांतर सालपे गावच्या ग्रामस्थांनी तत्काळ मदतीसाठी धाव घेतली. अपघातात मिनी बसचे मोठ्या प्रमाणावर नुकसान झाले.

तारकर्लीमध्ये समुद्रात बुडून एका तरुणाचा मृत्यू

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अवकाळी पावसामुळे मुंबईची हवा सुधारली

आणि हवेतील ओलसरपणा वाढल्याने हवेतील गुणवत्तेत सुधारणा झाल्याचे दिसून येत आहे. मुंबईतील विविध ठिकाणांचा हवा गुणवत्ता निर्देशांक ४६, कुलाबा ६१, शिवडी ४३, भायखळा ३७, मुलुंड ३४, बोरिवली ६०, चेंबूर ५५, घाटकोपर ५५, अंधेरी ६२, वांद्रे ६३, शीव ६१, कुर्ला ६३ असा होता. या भागांत दिवसभर हवेची गुणवत्ता चांगली होती. गोवंडी-शिवाजी नगर येथील हवा गुणवत्ता मध्यम श्रेणीत नोंदली गेली आहे. तिथे निर्देशांक १०० च्या पुढे होता.

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१८ मे रोजी रंगणार कुस्त्यांचा थरार

पन्वेल महापालिकेचे सभागृहनेते परेश ठाकूर यांच्या वादविधानिमित्त भाजपा युवा मोर्चा कामोठे आणि रायगड जिल्हा कुस्ती असोसिएशनच्या वतीने परेशशेट ठाकूर केसरी शब्द कुस्ती स्पर्धेचे आयोजन करण्यात आले आहे. ही स्पर्धा रविवार १८ मे रोजी सायंकाळी ४ वाजता कामोठे येथील सेक्टर ६ मधील लोकनेते रामशेट ठाकूर विद्यालयाच्या भव्य मैदानात लाल मातीवर पार पडणार आहे. या स्पर्धेतील एकूण पारितोषिकांची रक्कम ११ लाख ११ हजार १११ रुपये इतकी असून नामवंत मल्ल या स्पर्धेत आपल्या ताकदीची चुणूक दाखवणार आहेत. या स्पर्धेत तरुस्तम ए हिंदू पे.सिकंदर शेख विरुद्ध हिंदू केसरी व सुखविंदर सिंह, या दिग्गज कुस्तीपटूंचे रोमहर्षक सामने होणार आहेत.

Table with 2 columns: S.No, Details. Contains information about the wrestling competition, including dates, locations, and organizers.

चंद्रपुरात वाघाच्या हल्ल्यात ३ महिला जागीच ठार

जिल्हातील सिंदेवाही तालुक्याच्या मेंढामाल येथील काही महिला चारगाव रोड लगतच्या चांगल परिसरात तेंदूपत्ता वेचण्यासाठी गेल्या होत्या. त्यावेळी एका वाघाने त्यांच्यावर हल्ला केला. या हल्ल्यात तीन महिलांचा जागीच मृत्यू झाला. तर एकजण जखमी झाली. ही घटना काल शनिवारी सकाळी ९.१५ वाजण्याच्या सुमारास घडली. या वाघाच्या हल्ल्यात बळी गेलेल्या महिलांची नावे शुभांगी मनोज चौधरी, कांता बुद्धाजी चौधरी आणि सारिका शांतिक शेंडे अशी आहेत. शुभांगी आणि कांता या सारू-सून आहेत. तर वंदना विनायक गजभिये असे जखमी महिलांचे नाव आहे. मेंढामाल गावातील काही महिला शनिवारी सकाळी ७ वाजता गावाजवळच्या चारगाव रोड जंगल परिसरात तेंदूपत्ता संकलनासाठी गेल्या होत्या.

Table with 2 columns: S.No, Details. Contains information about the construction project, including dates, locations, and contractors.

Table with 4 columns: क्र., कामाचा तपशील, उपविभागाचे नाव, ई निविदा क्र., रक्कम रु. (लाखात, जीएसटीरहित). Contains details of the tender process.

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